

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 68 OF 2017**

**APPEAL NO. 69 OF 2017**

**APPEAL NO. 78 OF 2017**

**Dated: 18<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 68 OF 2017**

**In the matter of:**

**Indian Wind Power Association** .....Appellant(s)

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.** ....Respondent(s)

Counsel for the Appellant(s) : Mr. Adishree Chkraborty

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Mr. S. R. Pandey  
Ms. Nehul Sharma for R-1

Ms. Swapna Sedhadri for R-2

**APPEAL NO. 69 OF 2017**

**In the matter of:**

**Indian Wind Power Association** .....Appellant(s)

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.** ....Respondent(s)

Counsel for the Appellant(s) : Mr. Adishree Chkraborty

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Mr. S. R. Pandey  
Ms. Nehul Sharma for R-1  
  
Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran for R-2

**APPEAL NO. 78 OF 2017**

**In the matter of:-**

**Indian Wind Energy Association** .....Appellant(s)  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** .....Respondent(s)

Counsel for the Appellant(s) : Mr. Adishree Chkraborty

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Mr. S. R. Pandey  
Ms. Nehul Sharma for R-1

**ORDER**

At the request of learned counsel for Appellant, list these matters for hearing on 11-3-2019.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/vg*